(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 8402/15/13]

- III. A copy each (in English and Hindi) of the following papers:—
  - (i) (a) Annual Report of the National Institute of Plant Health Management (NIPHM), Hyderabad, for the year 2011-12.
    - (b) Annual Accounts of the National Institute of Plant Health Management (NIPHM), Hyderabad, for the year 2011-12, and the Audit Report thereon.
    - (c) Review by Government on the working of the above Institute.
    - (d) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) and (b) above.

[Placed in Library. See No. L.T. 8466/15/13]

- IV. (a) Annual Report of the National Council for Cooperative Training (NCCT), New Delhi, for the year 2011-12.
  - (b) Annual Accounts of the National Council for Cooperative Training (NCCT), New Delhi, for the year 2011-12, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Council.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) and (b) above.

[Placed in Library. See No. L.T. 8464/15/13]

## Notifications of the Ministry of Railways

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): Sir, I lay on the Table, under Section 199 of the Railways Act, 1989, a copy each (in English and Hindi) of the following Notifications of the Ministry of Railways:—

(1) G.S.R. 57 (E), dated the 31st January, 2013, publishing the Rail Land Development Authority (Development of Land and Other Works) Regulations, 2012.

[Shri K.J. Surya Prakash Reddy]

(2) G.S.R. 898 (E), dated the 17th December, 2012, publishing the Railways (Punitive charges for overloading of wagon) (Amendment) Rules, 2012.

[Placed in Library. For (1) and (2) See No. L.T. 8500/15/13]

## REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

DR. V. MAITREYAN (Tamil Nadu): Sir, I beg to present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Home Affairs:—

- (i) One Hundred and Sixty Fifth Report on Action Taken by Government on the observations/recommendations contained in the One Hundred and Sixty-First Report on Demands for Grants (2012-13) of the Ministry of Home Affairs;
- (ii) One Hundred and Sixty Sixth Report on the Action Taken by Government on the recommendations/observations contained in its One Hundred and Sixty-Second Report on Demands for Grants (2012-13) of the Ministry of Development of North-Eastern Region;
- (iii) One Hundred and Sixty Seventh Report on the Criminal Law (Amendment) Bill, 2012; and
- (iv) One Hundred and Sixty Eighth Report on the Governors (Emoluments, Allowances and Privileges) Amendment Bill, 2012.

## STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 4th of March, 2013, will consist of:—

1. Discussion on the Motion of Thanks on the President's Address.